

PROFORMA FOR DECLARATION OF ASSETS
(As on 10-01-2013)

Name of Officer (In Full) : Pankaj Kumar Sinha
Date of Birth : 13-03-1967
Present post Held : Civil Judge Class-1

Immovable Property				
Name of District, Sub-Division Taluka and Village in which Property is situated	Name and details of property	If not in own name, State in whose name held and his/her relationship of the Govt. Servant	How acquired? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired	
1	2	3	4	5
1. Dist-Surguja Tehsil - Ambikapur	Ambikapur (Fundur dihari Nawapara-In this mohalla Situated at three Buildings in Two Places & In mohalla chopdapara Ambikapur two Buildings	in Village Mudesa & Krishnapur, Tehsil Ambikapur Dist. Surguja (C.G.) paternal Agricultural Land Approximate 25 acre	In the name of Mother & Father	Mother's & Father's Self Acquire and Paternal Property
2- Dist.- Bilaspur Tehsil - Bilaspur	Residential house at Sarkanda Bilaspur			Self Acquire Through Bank Loan
Movable property (Valued Above 25,000/- of Rs.)				
Name of Articles				
1. Maruti Van, Modal 1999, Number NCG 15 ZD 2137				
2. motorcycle, Modal 1990, Number MP 27- 1977				
Jewellery (Lump Sum)				
Jewellery (Worth Rs.)				
Self Approximately - 1,50,000				
Spouse Approximately - 6,20,000				
share/Debentures				

Name of Issuing Company		Nos. of Share	
1		2	
NIL			
Life Insurance Policy & Others			
Name of Issuing Company		Amount	
1		2	
1. Life Insurance Corporation of India (Money Back Policy)		1,50,000	
2. Life Insurance Corporation of India (Money Plus)		1,00,000	
3. L.I.C. of India Son's (Profit Plus Policy)		1,00,000	
4. L.I.C. of India Son's (Profit Plus Policy)		1,00,000	
Bank Deposites/Securities & Investments			
	Name og Bank	City	Amount
1	1	2	3
1) Fixed Deposites (1) Self	Surguja kshetriya gramin Bank	Ambikapur	100000, 133795, 75000, 175749
(2) Self	State Bank of India	Bilaspur	233518, 250326,
(3) Spouse	Surguja kshetriya gramin Bank	Ambikapur	226003
(4) Spouse	State Bank of India	Ambikapur	175000, 175000
2) Saving Bank A/Cs (1) Self	State Bank of India	Bilaspur	MOD -1571878, Current 266131
(2) Self	Central Bank of India	Ambikapur	2008
(3) Self	Surguja kshetriya gramin Bank	Ambikapur	822
(4) Spouse	State Bank of India	Ambikapur	9251
3) PPF	NIL		
4) GPF	AG Office	Raipur	716991
5) NSS	Main Post Office	Ambikapur	75000, 50000, 60000, 60000
6) Others	NIL		

1. In Case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated
Note : The expected declaration of assets is subject to provisions of C. G. (Civil Services (C onduct) Rules 1965

Signature & Date

24.1.13